### GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA

#### UNSTARRED QUESTION NO. 477 TO BE ANSWERED ON 27.04.2016

#### **Funds for Development of Minorities**

#### 477. SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- a) the institution through which all types of assistance is provided to the minorities alongwith the maximum limit;
- b) the different heads under which assistance by the Government is provided for development of minorities; and
- c) the amount sanctioned under different heads by the Government for timely development of the minorities in various States including Rajasthan?

#### **Answer**

# MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

- a) The Ministry is implementing a no. of programme/schemes for the development of minorities through Institutions/Non Government Organizations (NGOs)/State Governments in various States all over the country. These are given below:
  - i. Schemes of area development The Multi-sectoral Development Programme (MsDP) was launched in the year 2008-09 in the 90 identified Minority Concentrations Districts (MCDs) of 20 States/UTs to address the development deficits by creating socio-economic infrastructure and providing basic amenities. Project taken up under MsDP relates to provision of better infrastructure for IAY Anganwadi, Health, Water supply schemes, ITIs, Polytechnics, Cybergram Yojna, Skill Development etc. The Programme has been restructured in 2013-14 to make it more effective & more focused on the targeted minorities. In the restructured MsDP the unit area of planning has been changed to blocks/towns instead of district for sharper focus on the minority concentration areas and to increase minority coverage. The programme has now identified 710 Bocks, 66 towns and 15Cluster of villages in 196 Districts for implementation during 12<sup>th</sup> Plan.
  - ii. Schemes of educational empowerment Ministry implements Pre-matric, Post-matric, Merit –cum-Means based scholarship and Maulana Azad national Fellowship. Under these schemes, 30% seats are earmarked for girls students. In addition, Maulana Azad Education Foundation implements a scheme exclusively for scholarship to girls belonging to minority communities. Assistance through institutions for free coaching is also provided to students for competitive examinations. A scheme 'Padho Pardesh' has been launched for interest subsidy on educational loans for minority students for their overseas studies. Another Scheme 'Nai Udaan' has also started for giving financial support to minority candidates clearing preliminary exams conducted by Union public Service Commission (UPSC), Staff Selection Commission (SSC) and State Public Service

- Commissions (SPSCs). Further, to strengthen educational infrastructure, construction of school, additional classrooms, etc. is taken up under Multisectoral Development Programme. A new scheme namely 'Nai Manzil' an integrated educational and livelihood initiative for Minority Communities has also been launched on 08.08.2015 on pilot basis for formal education of school dropouts and Madarsa students to enhance their education and skill for gainful employment.
- iii. Scheme for economic empowerment National Minorities Development and Finance Corporation (NMDFC) provides concessional loans to minorities. Ministry has also launched "Seekho aur Kamao (Learn & Earn)" for placement linked skill development of minorities in the year 2013-14 and it is implemented through Project Implementing Agencies (PIAs). The scheme envisages a minimum of 75% employment of trained minority youth and out of them 50% in organized sector. Maulana azad National Academy for Skill (MANAS) has been established on 11.11.2014 as special purpose vehicle for addressing all skill development needs of minority community, to ensure provision of sustainable livelihood to them, with emphases on self employment. A new scheme 'Upgradation of Skills & Training in Traditional Arts/Crafts for Development (USTTAD)' has also been launched for implementation. The scheme aims at capacity building of minority artists and craftsmen including lesser known artists/craftsmen.
- iv. **Scheme for Women empowerment** Ministry started "Nai Roshni", an exclusive Leadership Development programme for Minority Women during 2012-13. The scheme aims to empower and instill confidence among minority women by providing knowledge, tools and techniques for interacting with Government systems, banks and other institutions. It is run through NGOs
- v. **Development of vulnerable minority community** Ministry has launched a scheme with the name "Jiyo Parsi" during 2012-13 for containing population decaling of Parsis in India. The scheme provides for financial assistance to Parsi married couples for medical treatment under standard medical protocols and also focus on advocacy/outreach programmes to generate awareness among Parsi population for lineage enhancement.
- vi. **Prime Minister's New 15 Point Programme** The Ministry is also implementing Prime Minister's New 15 Point Programme for welfare of minorities. It is an overarching programme covering various schemes/initiatives of different Ministries/Departments by either earmarking 15% of targets/outlays for minorities or specific monitoring of flow of benefits/funds to minorities or areas with substantial minority population.
- b) & C) The assistance is provided through budgetary provision kept for each of these schemes in the annual budget of the Ministry. The amount sanctioned by the Ministry for these schemes in various States including Rajasthan for the last year is at Annexure-I to V.

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Annexure-I to V referred to in reply of the Lok Sabha Unstarred Question No. 477 asked by Shri Gajendra Singh Shekhawat regarding "Funds of Development of Minorities" for answer on 27.04.2016.

Annexure-I Funds released to States under MsDP for Infrastructure Development during 2015-16

Sl. No.	State	<b>During 2015-16</b>	
		Projects Approved	Fund Released
			Rs. in lakh
1	Uttar Pradesh	26725.60	32286.39
2	West Bengal	18005.28	20625.83
3	Assam	19632.06	19529.95
4	Bihar	6802.26	4495.36
5	Manipur	5697.30	3815.20
6	Haryana	2421.30	1210.65
7	Jharkhand	44.00	962.90
8	Uttrakhand	-	2294.02
9	Maharashtra	7814.79	3267.20
10	Karnataka	2460.00	3769.27
11	Andaman & Nicobar Island	-	388.83
12	Odisha	-	1405.00
13	Meghalaya	786.93	676.15
14	Kerala	1290.72	2021.55
15	Mizoram	-	422.19
16	Jammu & Kashmir	917.33	426.98
17	Delhi	-	113.81
18	Madhya Pradesh	893.69	446.84
19	Sikkim	-	452.94
20	Arunachal Pradesh	2722.26	3904.89
21	Andhra Pradesh	-	-
22	Telangana	-	1079.36
23	Tripura	5042.10	3212.63
24	Punjab	683.10	1049.60
25	Rajasthan	6173.74	2613.81
26	Gujarat	-	-
27	Chattisgarh	-	-
	Total	108112.46	110471.35

## Annexure-II

# State -wise expenditure under Free Coaching and Allied Scheme to the Institutions for the candidates belonging to minority communities during the year 2015-16

CL N	Q	2015-16		
Sl. No.	States/UTs	No. of students	Amount released (in Rs. lakhs)	
1	Andaman & Nicobar	0		
2	Andhra Pradesh	440	160.9	
3	Arunachal Pradesh	-	-	
4	Assam	30	3.8	
5	Bihar	-	-	
6	Chandigarh	290	44.7	
7	Chhattisgarh	-	_	
8	Dadar & Nagar Haveli	-	-	
9	Daman and Diu	_	_	
10	Delhi	2014	277.7	
11	Goa	2011	0.0	
12	Gujarat	560	78.1	
13	Haryana	100	19.6	
14	Himachal Pradesh	-	-	
15	Jammu and Kashmir	120	18.5	
16	Jharkhand	360	58.8	
17	Karnataka	2545	845.4	
18	Kerala	200	179.0	
19	Madhya Pradesh	370	81.1	
20	Maharashtra	3160	589.6	
21	Manipur	60	17.2	
22	Meghalaya	110	16.0	
23	Mizoram	-	-	
24	Nagaland	-	-	
25	Odisha	-	1	
26	Punjab	-	-	
27	Rajasthan	670	117.5	
28	Sikkim	-	-	
29	Tamil Nadu	-	-	
30	Telangana	1340	865.5	
31	Tripura	-	-	
32	Uttar Pradesh	2448	559.9	
33	Uttaranchal	30	4.6	
34	West Bengal	1580	549.0	
35	Lakshadweep	-	1	
36	Pondicherry	-	-	
	Total	16427	4486.9	

# Fund released to the Project Implementing Agencies (PIAs) for Implementation of "Seekho Aur Kamao (Learn and Earn) in the States during last three years

S.	State	2015-16	
No.		Amount released	(Rs. in Lakh)
1	ANDHRA PRADESH	515.5	6
2	ARUNACHAL PRADESH	74.03	3
3	ASSAM	436.9	5
4	BIHAR	437.1	0
5	CHHATTISGARH	126.9	0
6	DELHI	198.8	5
7	GUJARAT	341.9	3
8	HARYANA	437.4	3
9	HIMACHAL PRADESH	253.8	0
10	JAMMU & KASHMIR	899.7	0
11	JHARKHAND	408.90	
12	KARNATAKA	253.80	
13	KERALA	77.55	
14	MADHYA PRADESH	725.40	
15	MAHARASHTRA	232.6	5
16	MANIPUR	171.75	
17	MEGHALAYA	113.10	
18	MIZORAM	132.00	
19	NAGALAND	73.20	
20	ODISHA	308.55	
21	PUDUCHERRY	-	
22	PUNJAB	441.13	
23	RAJASTHAN	478.25	
24	SIKKIM	115.65	
25	TAMILNADU	341.93	
26	TELENGANA	564.00	
27	TRIPURA	123.38	
28	UTTAR PRADESH	1433.8	
29	UTTARAKHAND	244.80	
30	WEST BENGAL	978.2	
31	Maulana Azad National Academy for		
	Skills (All over the Country focus on Madarsas	8255.8	30
	Sub - Total	19196.	14

# NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION Statement showing fund disbursed to States/SCA's during 2015-16)

			Amount Rs. In Lakh		
Sr.	State		2015-16		
Sr. No.		Term Loan	Micro Finance		
		Amount Disbursed	Amount Disbursed		
1	ANDHRA PRADESH	-	-		
2	ASSAM	-	-		
3	BIHAR	-	<del>-</del>		
4	CHANDIGARH	-	-		
5	CHATTISHAGARH	-	-		
6	DELHI	-	-		
7	GUJRAT	200.00	-		
8	HIMACHAL PRADESH	375.00	-		
9	HARYANA	860.00	100.00		
10	JAMMU & KASHMIR	3794.00	90.00		
11	JHARKHAND	-	-		
12	KERALA	11160.00	3,000.00		
13	KARNATAKA	1,000.00			
14	MAHARASHTRA	-	-		
15	MANIPUR	-	-		
16	MADHYAPRADESH	-	-		
17	MIZORAM	200.00	-		
18	NAGALAND	-	-		
19	ODISHA	-	-		
20	PUDUCHERRY	325.00	175.00		
21	PUNJAB	450.00	-		
22	RAJASTHAN	2,000.00	-		
23	TAMILNADU	500.00	500.00		
24	TRIPURA	1,500.00	-		
25	UTTAR PRADESH	-	-		
26	UTTRAKHAND	100.00	-		
27	WEST BENGAL	8,500.00	12,500.00		
	Total	30,964.00	16,365.00		

### Annexure-V

fund released to the Non-Governmental Organizations for Implementation of the Scheme of Leadership Development of Minority Women (Nai Roshni) during last three years

		2015-16
Sr. No.	States	Fund Release (in Rs. Lakh)
1	Andhra Pradesh	13.01
2	Arunachal Pradesh	-
3	Assam	115.28
4	Bihar	52.59
5	Chattisgarh	10.80
6	Delhi	6.37
7	Gujarat	9.66
8	Haryana	3.78
9	Himanchal Pradesh	0.77
10	Jammu & Kashmir	0.32
11	Jharkhand	27.40
12	Karnataka	37.80
13	Kerala	37.25
14	Madhya Pradesh	136.42
15	Maharashtra	14.56
16	Manipur	34.55
17	Nagaland	-
18	Odisha	37.40
19	Punjab	-
20	Rajasthan	55.11
21	Sikkim	-
22	Telangana	2.58
23	Tripura	2.54
24	Tamil Nadu	15.40
25	Uttar pradesh	780.92
26	Uttarakhand	780.92
27	West Bengal	48.99
	Total	1481.47